

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/192(KB)2023
IN
C.A.(CAA)/155(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	RAJANI VINCOM PVT.LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv.] For the Petitioner

Mr. Deepak Agarwal, Adv.]

Mr. Alok Tandon, JD] For the Office of RD, ER, MCA

ORDER

1. Ld. Counsel for the petitioner present.
2. Mr. Alok Tandon, Joint Director appearing on behalf of the Regional Director, Eastern Region, MCA states that affidavit of RD, (ER), MCA has been filed.
3. RD, (ER), MCA to furnish a copy of it to the Ld. Counsel for the petitioner within three working days.
4. Post this matter thereafter for consideration on **12.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)